POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

AKSHARCHEM (INDIA) LIMITED

Regd. Office: 166-169, Village Indrad, Kadi- Kalol Road, Dist: Mehsana- 382 727, Gujarat)

This Post Offer Public Announcement ("Announcement") is being issued by Vivro Financial Services Private Limited ("Manager to the Open Offer") on behalf of Mrs. Paru M. Jaykrishna, Mr. Gokul M. Jaykrishna and Mr. Munjal M. Jaykrishna, (Hereinafter collectively referred to as the "The Acquirers"). On Tuesday April 19, 2011, the Acquirers made a Public Announcement (Hereinafter referred to as "PA") followed by Addendum to the PA dated 11th August, 2011, in compliance with and pursuant to Regulations 11(1) & 11(2) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and amendments thereto ("the Regulations"), to acquire 9,90,570(Nine Lacs Ninety Thousand Five Hundred and Seventy only) Equity Shares of Rs. 10/- each, representing 20.00% of the total issued & subscribed Equity Share Capital and the voting Equity Share Capital of AksharChem (India) Ltd. at a price of Rs. 25.25 (Rupees Twenty Five and Paise Twenty Five only) per fully paid up Equity Share of Rs. 10/- each payable in cash. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA and Addendum to the Public Announcement. The offer formalities have been completed and the dispatch of payment consideration has been done on Wednesday 14th September, 2011. The details of which are as under:

1.	Name of the Target Company	:	AksharChem (India) Limited
2.	Name of the Acquirer(s)	:	Mrs. Paru M. Jaykrishna, Mr. Gokul M. Jaykrishna and Mr. Munjal M. Jaykrishna.
3.	Name of the Manager to the Offer	:	Vivro Financial Services Private Limited
4.	Name of the Registrar to the offer	:	Link Intime India Pvt. Ltd.
5.	Other details		
	a. Date of opening of the offer	:	Thursday, August 11, 2011
	b. Date of closing of the offer	:	Tuesday, August 30, 2011
6.	Details of Acquisition:		

Sl. No	Item	Proposed in the offer document		Actual	
1.	Offer price	Rs. 25.25 per fully paid up Equity Share		Rs. 25.25 per fully paid up Equity Share	
2.	Shareholding of Acquirer(s) (No. & %) before Share Subscription Agreement	17,16,241	34.65*	17,16,241	34.65*
3.	Shares Acquired by way of Share Subscription Agreement (No. & %)*	**No. of Shares** 15,50,000	**%** 31.30	**No. of Shares** 15,50,000	**%** 31.30
4.	Shares acquired in the open offer (No. & %)*	**No. of Shares** 9,90,570	**%** 20.00	**No. of Shares** 17,200	**%** 0.35
5.	Size of Open Offer (No. of shares multiplied by offer price per share)	Rs. 2,50,11,892		Rs. 4,34,300	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
7.	Post offer shareholding of the Acquirers (No. & %) (2+3+4)	**No. of Shares** 42,56,811	**%** 85.95	**No. of Shares** 32,83,441	**%** 66.30
8.	Pre and Post offer share holding of Public (No & %)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	No. of Shares:	13,62,687	3,72,117	13,62,687	13,45,487
	Percentage:	40.05	7.51*	40.05	27.16*

(*) % of expanded Equity Share Capital after Preferential Allotment ie. 49,52,850)

7.	Status of Escrow account whether released or not	The funds lying in the Escrow account has been released on 20-09-2011
8.	Payment of interest, if any to shareholders along with details thereof	N.A.
9.	Status of investors complaints received if any	Nil

The Acquirers accept full responsibility for the information contained in this Post Offer Public Announcement and shall be responsible for fulfillment of all the obligations of the Acquirers under the SEBI (SAST) Regulations, 1997.

This announcement along with the original PA, Addendum to the PA and the Letter of Offer would also be available at the SEBI site www.sebi.gov.in.

Issued on behalf of the Acquirers by the manager to the offer:

VIVRO

VIVRO FINANCIAL SERVICES PVT. LTD.
SEBI Regn. No.: INM000010122
"Manu Mansion", 16/ 18, Shahid Bhagat Singh Road,
Opp. Old Customs House, Fort, Mumbai - 400 023.
Tel.: (022) - 22657364, 22624656, 22658397,
Fax: (022) 22658406 Email-ID: investors@vivro.net
Contact Person: Mr. Ashok Mehta / Mr. Harish Patel

For and on behalf of the Acquirers
Mrs. Paru M. Jaykrishna,
Mr. Gokul M. Jaykrishna and
Mr. Munjal M. Jaykrishna

Place: Ahmedabad
Date: 22/09/2011